NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 91/BB/ 2017	-	For compliance of office objections raised by registry	6(2)	Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rijkuman MD 9620212325	Applicants	Ato more
	9620212325		
2	Alday Shankar	Assta	
	94.		

Counsel for petitioner is present. Counsel for petitioner has filed a memo stating that objections have been complied. Registry to verify and put up. Meanwhile, notice is ordered to the respondent. Registry to prepare notice and counsel for petitioner to collect notice and serve on the respondent.

List it on 24.10.2017.

MEMBER (J)